

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'बी' अहमदाबाद।
IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, AHMEDABAD

BEFORE SHRI P.M. JAGTAP, VICE-PRESIDENT
AND SMT.SUCHITRA R. KAMBLE, JUDICIAL MEMBER

ITA No. 103/Ahd/2021
Assessment Year : 2015-16

Atul Club Trust, P.O. Atul, Valsad, Gujarat - 396 020 PAN : AAATA 3584 F	Vs	Commissioner of Income-tax (Exemption), Ahmedabad
अपीलार्थी/ (Appellant)		प्रत्यर्थी/ (Respondent)
Assessee by :		Withdrawal Application
Revenue by :		Shri Alok Kumar, CIT-DR

सुनवाई की तारीख/Date of Hearing : 04/07/2022
घोषणा की तारीख /Date of Pronouncement: 04/07/2022

आदेश/O R D E R

PER P.M. JAGTAP, VICE-PRESIDENT :

This appeal filed by the assessee is directed against the order of the learned Commissioner of Income-tax (Exemptions), Ahmedabad ("CIT" in short) dated 19.03.2021 passed under Section 263 of the Income-tax Act, 1961 ("the Act" in short).

2. At the time of hearing fixed in this case on 04.07.2022, it is noticed that the assessee has filed a letter dated 29th June, 2022 seeking permission for withdrawal of appeal on the ground that the Assessing Officer initiated proceedings under Section 143(3) r.w.s. 263 of the Act and granted relief on the issue taken by the PCIT under the revisional proceedings. The assessee, vide aforesaid letter, pleaded that the appeal filed by the assessee may be dismissed as withdrawn. The learned Departmental Representative has no objection to the withdrawal of the appeal filed by the assessee.

3. Therefore, in view of these facts, we allow the withdrawal of the appeal filed by the assessee; and, accordingly appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the Court on 4th July, 2022 at Ahmedabad.

Sd/-

Sd/-

(SUCHITRA R. KAMBLE)
JUDICIAL MEMBER

(P.M. JAGTAP)
VICE-PRESIDENT

Ahmedabad, Dated 04/07/2022

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आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)-
5. विभागीय प्रतिनिधिआयकर अपीलीय अधिकरण ,/DR,ITAT, Ahmedabad,
6. गार्ड फाईल /Guard file.

TRUE COPY

आदेशानुसार/ BY ORDER,

सहायक पंजीकार (Asstt. Registrar)
आयकर अपीलीय अधिकरण
ITAT, Ahmedabad